

9-6-92

(3)

Shri I. J. Sayyad, Proxy Counsel
for Shri R. J. Kochar, Counsel for
the applicant.

Shri J. G. Sawant, Counsel, for the
respondents.

Learned proxy Counsel for the
applicant has stated that he has
authorisation to withdraw the present
O. A. with the liberty to file a fresh
one, if necessary.

In view of above the O. A. is allowed
to be withdrawn with the liberty as
prayed for

Order
to Appellate Respondent(s)
on 19.6.92

9/6/92

M. Lawrence
(Ms. USHA SAVARA)
M(A)

(TS. OBEROI)
M(J)